

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

11. *I.A. 920/2021
IN
C.P.(IB)-2880(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: Sagar Constructions

V/s

Marvel Realtors & Developers Ltd

SECTION 8 & 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Respondent, Mr. Amit Gharte is present through virtual hearing. None present for the petitioner.

I.A. 920/2021

The above I.A. is filed by the Petitioner for taking reply on record. The above I.A. 920/2021 is allowed. Reply is taken on record.

The Corporate Debtor shall serve copy of the reply on the petitioner before the next date of hearing.

The matter is listed for hearing on **05.08.2021** high on Board.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)